

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/3468 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti Rita Kar,
District & Sessions Judge,
Nagaon.

Dated Guwahati the 15th June, 2018.

Sub: **Permission to leave station.**

Refs:- 1. Letter No. DJN/4411 dated 12.06.2018
2. Letter No. DJN.4458 dated 13.06.2018

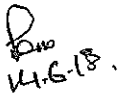
Madam,

With reference to the above, I am directed to inform you that, your prayer for permission to leave the station, w.e.f. the morning of 19.06.2018 till the morning of 25.06.2018, to attend "Combating Violence Against Women and Children" has been granted/~~rejected~~.

Further, you are requested to hand over charge of your Court and Office to the Addl. District & Sessions Judge No.1, Nagaon, in his absence, Addl. District & Sessions Judge No. 2, Nagaon, in his absence, Civil Judge cum Asstt. Sessions Judge, Nagaon, in his absence, Chief Judicial Magistrate, Nagaon before leaving the station.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)


K.G.18.